

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

1. The Registrar Judicial,
High Court of J&K, Jammu/Srinagar.
2. All Pr. District and Session Judges.

No: 448-472/AC Date 07.04.2016

Subject :- Furnishing of statement of Bank Accounts (other than salary accounts).

Sir,

Kindly furnish the information as per the table

detailed below:

S.No	Name of the Scheme	Name of the Funding FI/Central Ministry	Office where in account is/was operated	Name of the Bank	Bank Account No.	Closing Balance as on 30.11.2015	Scheme operational/not operational	Remarks, if any

It is further requested that all PDJ's shall circulate the communication among all the Presiding Officers working under control and thereafter, a consolidated information may be transmitted to this office within two days so that same could be transmitted to Law Department.

The matter be treated as most urgent and information shall reach this office within two days positively by return Fax. (FAX No. 2531421, 2533113).

Yours faithfully



(Ram Singh)

7/4/2016

Dy.Registrar (Accts)